- (2) G.S.R. 800 (E), dated the 7th November, 2009, publishing the New Mangalore Port Trust Employees (Retirement) Amendment Regulations, 2009.
- (3) G.S.R. 801 (E), dated the 7th November, 2009, publishing the Mormugao Port Employees (Superannuation and Age of Retirement) Amendment Regulations, 2009.
- (4) G.S.R. 802 (E), dated the 7th November, 2009, publishing the Mormugao Port Employees (Allotment of Residences) (Amendment) Regulations, 2009.

[Placed in Library. For (1) to (4) See No.L.T. 854/15/09]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:
 - (a) Fifty-ninth Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2008-09, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Annexure to the Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2008-09.
 - (c) Review by Government on the working of the above Corporation.

[Placed in Library. See No.L.T. 853/15/09]

Notifications of the Ministry of Civil Aviation

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, under Section 14A of the Aircraft Act, 1934, together with Explanatory Note on the Notifications:

- (1) G.S.R. 686 (E), dated the 17th September, 2009, publishing the Aircraft (11th Amendment) Rules, 2009.
- (2) G.S.R. 690 (E), dated the 23rd September, 2009, publishing the Aircraft (12th Amendment) Rules, 2009.
- (3) G.S.R. 745 (E), dated the 12th October, 2009, publishing the Aircraft (14th Amendment) Rules, 2009.

[Placed in Library. For (1) to (3) See No.L.T. 843/15/09]

- I. Notifications of the Ministry of Finance.
- II. Reports and Accounts (2008-09) of various Insurance Companies and related papers.
- III. Reports and Accounts (2008-09) of various Trust/Institutes/Centres/Council and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table: